

SLP(C)No. 17884-17885 OF 2004

ITEM No.MM(3)

Court No. 2

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.17884-17885/2004

(From the judgement and order dated 13/07/2004 in MFA 1530/01
and MFA 1530/2001 of The HIGH COURT OF KERALA AT ERNAKULAM)

J. JANET SUDHA

Petitioner (s)

VERSUS

A.V. ROJER

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 31/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)Mr. Praveen Choudhary, Adv.
Mr. Nikhil Nayyar, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the allotted date.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER